COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 151 OF 2015 &</u> <u>IA NOS. 250, 436 OF 2015 & 55 OF 2017</u>

Dated: 12th September, 2017

In the matter of:

Bharatiya Nabhikiya Vidyut Nigam Ltd. ... Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Ors. ... Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on *30.10.2017*.

PS/ Court Master